

Office of the District Judge, Purba Medinipur at Tamluk

(English Department)

Order No. 24

Dated Tamluk, 02.05.2021

Pursuant to the Notification No. 1893-RG dated 30.04.2021 of the Hon'ble High Court at Calcutta, keeping in view of the alarming Covid-19 situation and the the summer vacations starting from May 24, 2021 in the District Court in Purba Medinipur Judgeship which is preponed from May 24, 2021 to May 3, 2021, all the Courts in the Purba Medinipur Judgeship will remain closed for extended vacation period from May 10 to May 15, 2021.

In view of the Notification of the Hon'ble High Court, all Civil Courts of this Judgeship will remain closed during ensuing summer vacation and extended summer vacation commencing from 03.05.2021 till 15.05.2021.

The following Judicial Officers of the West Bengal Judicial Service posted under the judgeship of Purba Medinipur shall be available as the Vacation Judge at Tamluk, Contai and Haldia on the dates mentioned below for hearing urgent matters only through Video Conference.

The names of the Judicial Officers who will remain in the station on the dates, are as mentioned below.

Summer vacation Bench at Tamluk, Contai and Haldia

SI. No	Name of Judicial officers	Designation of the Officers	Date for sitting Vacation Bench	Summer vacation Bench at
1.	Shri Gopal Chandra Karmakar	District & Sessions Judge, Purba Medinipur at Tamluk	04.05.2021 (Tuesday)	Tamluk
2.	Shri Lokesh Pathak	Addl. District & Sessions Judge, 2nd Court, Tamluk.	10.05.2021 (Monday)	Tamluk

3.	Smt. Smita Gaurisaria	Addl. District & Sessions Judge, 1 st Court, Tamluk.	13.05.2021 (Thursday)	Tamluk
4.	Smt Moumita Bhattacharjee	Addl. District & Sessions Judge, 2nd Court, Contai.	04.05.2021 (Tuesday)	Contai
5.	Smt. Ali Biswas	Addl. District & Sessions Judge, FTC- 1 st Court, Contai.	12.05.2021 (Wednesday)	Contai
6.	Shri Himdari Sankar Ghosh Hazra	Addl. District & Sessions Judge, Haldia.	04.05.2021 (Tuesday)	Haldia
7.	Shri Himdari Sankar Ghosh Hazra	Addl. District & Sessions Judge, Haldia.	13.05.2021 (Thursday)	Haldia

Name of the Officers and Date to be remained present at Tamluk for any Administrative Work

SI. No	Name of Judicial officers	Designation of the Officers	Period of remaining in the station
1.	Shri Gopal Chandra Karmakar	District & Sessions Judge, Purba Medinipur at Tamluk	03.05.2021 to 05.05.2021
2.	Shri Surajit Seal	Addl. District & Sessions Judge, FTC-1st Court, Tamluk.	06.05.2021 to 09.05.2021
3.	Shri Lokesh Pathak	Addl. District & Sessions Judge, 2nd Court, Tamluk.	10.05.2021 to 12.05.2021
4.	Smt. Smita Gaurisaria	Addl. District & Sessions Judge, 1 st Court, Tamluk.	13.05.2021 to 16.05.2021

In respect of Criminal establishment of Purba Medinipur Judgeship, the Ld. CJM at Tamluk, Ld. ACJM at Contai and Ld. ACJM at Haldia are directed to prepare a roster for remand duty/special vacation bench for the period from 03.05.2021 to 16.05.2021 and forward the same to the undersigned for approval.

It is further ordered that all the remaining Ld. Judicial officers of Purba Medinpur Judgeship are at liberty to leave the station by informing the undersigned through e-mail for the period from 03.05.2021 to 16.05.2021.

Ld. Advocate or the Litigants (in Person) desirous to move any urgent matter before the Vacation bench/Courts/remand Magistrate shall have to submit their applications both by physical and online/e-mail mode two days prior to the scheduled vacation benches at Tamluk, Contai and Haldia.

It is thus ordered that filling of cases shall be taken from Ld. Advocates both by physical and online/e-mail mode for two days prior to the date of scheduled summer bench.

Accordingly, Sessions Clerk of District Judge's Court at Tamluk and Bench Clerks of Contai and Haldia attached to the Court of Ld. ADJ 1st /2nd Court at Contai and the Court of Ld. ADJ at Haldia shall remain present in the office for two days prior to the schedule benches for accepting physical applications from Ld. Advocates.

It is ordered that all the staff members of the District Judge's Court and office shall be present on all the dates on which vacation benches have been scheduled to be held at Tamluk.

It is further ordered that all the staff members of the Court of vacation benches at Contai and Haldia shall be present on all the dates on which vacation benches have been scheduled to be held at Contai and Haldia.

It is further ordered that staff members attached to the Nazarath Department at Tamluk, Contai and Haldia shall be present on all the dates on which Special benches have been scheduled to be held at the respective stations.

It is further ordered that Shri Rakesh Kumar, Court Manager attached to the Judgeship of Purba Medinipur at Tamluk, and Shri Raja Saheb Sau, System Assistant, District Judge's Court at Tamluk shall remain present on all the dates on which special benches have been scheduled to be held at Tamluk.

Office is directed to circulate this order to the all concerned and also publish the instant order in the official website of the Judgeship of Purba Medinipur.

Email-id of District Judge, Purba Medinipur :

distjudge.purbamedinipur@gmail.com

Gopal Ch. Karmakar

District Judge
Purba Medinipur.
02-05-2021.

**District Judge
Purba Medinipur**

Office of the District Judge, Purba Medinipur at Tamluk

(English Department)

Memo No. 1161/XVII-1

Dated Tamluk the 02th day of May 2021

Copy forwarded to :

1. The Addl. District & Sessions Judge, 1st / 2nd / 3rd Court, Tamluk/Contai.
 2. The Addl. District & Sessions Judge, Haldia.
 3. The Addl. District & Sessions Judge, Fast Track, 1st,/2nd Court, Tamluk/Contai.
 4. The Addl. District & Sessions Judge, Fast Track, Haldia.
 5. The Chief Judicial Magistrate, Purba Medinipur.
 6. The Addl. Chief Judicial Magistrate, Contai/Haldia
 7. The Addl. Chief Judicial Magistrate-II, Haldia
 8. The Civil Judge (Sr. Div.), 1st / 2nd Court, Tamluk / Contai /
 9. The Civil Judge (Sr. Div.), at Haldia.
 10. The Secretary, DLSA, Purba Medinipur.
 11. The Civil Judge (Jr. Div.), 1st/2nd/3rd/Addl. Court, Addl.1st/2nd Court, Tamluk /Contai /Haldia.
 12. The Judicial Magistrate, 1st / 2nd / 3rd Court, Tamluk/Contai/Haldia.
 13. The Principal Magistrate, JJB Purba Medinipur at Tamluk.
 14. The Judge in-charge Nazarath Department at Tamluk/Contai/Haldia.
 15. The Presidents and the Secretaries Civil and Criminal Bar Association, Tamluk, Contai and Haldia.
 16. The Public Prosecutor, Purba Medinipur at Tamluk.
 17. The Executive Assistant, District Judge's Court at Tamluk.
 18. The System Assistant, District Judge's Court at Tamluk.
 19. The Sheristadar, District Judge's Court at Tamluk.
 20. The Nazir, District Judge's Court at Tamluk.
 21. The Head Clerk, District Judge's Court at Tamluk.
 22. The Court Manager, District Judge's Court at Tamluk.
- for information and taking necessary action.

Gopal Ch. Karmakar

District Judge
Purba Medinipur.

02-05-2021.


**District Judge
Purba Medinipur**

Office of the District Judge, Purba Medinipur at Tamluk
(English Department)

Memo No. 1161-A/XVIII-1 Dated Tamluk the 02th day of May 2021

Copy forwarded for information only:

1. The District Magistrate, Purba Medinipur at Tamluk.
2. The Superintendent of Police, Purba Medinipur at Tamluk.


District Judge
Purba Medinipur.
02-05-2021.

District Judge
Purba Medinipur

IN THE HIGH COURT AT CALCUTTA

NOTIFICATION

No. 1893 - RG.

Date: 30.04.2021.

Pursuant to the Resolution of the meeting of the Full court held on 30.04.2021, it is hereby notified for information of all concerned that:

- Keeping in view the deteriorating Covid-19 pandemic situation whereby a number of Judges and their family members, and a number of employees working in the High Court and their family members are tested positive for Covid-19, it is decided to prepone the summer vacations starting from May 24, 2021 to May 3, 2021.
- The Circuit Benches at Jalpaiguri commencing from May 03, 2021 onwards are suspended till further orders, in view of the Covid-19 pandemic situation.
- All cases, which are listed in the High Court from May 3, 2021 to May 15, 2021 shall be listed on as follows:

Listed on	To be listed on
03.05.2021 10.05.2021	24.05.2021
04.05.2021 11.05.2021	25.05.2021
05.05.2021 12.05.2021	26.05.2021
06.05.2021 13.05.2021	27.05.2021
07.05.2021 14.05.2021	28.05.2021
15.05.2021	31.05.2021

- After due discussions it is resolved that the vacations starting from May 24, 2021 in the Trial Courts in the State of West Bengal be preponed from May 24, 2021 to May 3, 2021 and the vacations in the City Civil Court at Calcutta and the City Sessions Court at Calcutta starting from May 31, 2021 be preponed to May 3, 2021. In addition, all District Courts including City Civil Court at Calcutta and City Sessions Court at Calcutta will remain closed for extended vacations from May 10 to May 15, 2021, keeping in view the alarming Covid-19 situation. The decision to declare any compensatory working days in view of the extended vacations from May 10, 2021 to May 15, 2021 shall be taken subsequently, keeping in view the Covid-19 pandemic situation.
- All cases which are listed in the District Courts from May 3, 2021 to May 15, 2021 shall be listed as follows:

Listed on	To be listed on
03.05.2021 10.05.2021	24.05.2021
04.05.2021 11.05.2021	25.05.2021
05.05.2021 12.05.2021	26.05.2021
06.05.2021 13.05.2021	27.05.2021
07.05.2021 14.05.2021	28.05.2021
15.05.2021	31.05.2021

- All cases which are listed in the City Civil Court at Calcutta and City Sessions Court at Calcutta from May 3, 2021 to May 15, 2021 shall be listed as follows:

Listed on	To be listed on
03.05.2021 10.05.2021	31.05.2021
04.05.2021 11.05.2021	01.06.2021
05.05.2021 12.05.2021	02.06.2021
06.05.2021 13.05.2021	03.06.2021
07.05.2021 14.05.2021	04.06.2021
15.05.2021	31.05.2021

- The learned District and Sessions Judges, the Chief Judge, City Civil Court at Calcutta and the Chief Judge, City Sessions Court at Calcutta shall be at liberty to prepare a duty roster to take up urgent cases during the vacation period as per the regular practice.

By Order,

Sd/-

[Md. Shabbar Rashidi]

Registrar General-in-Charge.